Annexure-1

Name of the corporate debtor: M/s Manglam Fiscal Services Private Limited; Date of commencement of liquidation: 16.01.2025; List of stakeholders as on: 14.10.2026

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India (SBI)	21/03.2025	8,65,09,94,392	7,13,26,08,414	Secured	7,13,26,08,414	Yes	Hypothecation of Inventory, receivables and advance payments. Charge on the mortgaged properties shall operate as pari passu first charge basis amongst the Term Lenders and pari passu second charge basis amongst the Working Capital Bankers for securing Rs.195.35 Crore (SBI Rs.142.89 Crore, SBT Rs.10.46 Crore and IDBI Bank Rs.42.00 Crore) granted or to be granted by the Banks (the charge holders) to M/s. Shree Mahalaxmi Corporation Private Limited (Borrower) together with interest, costs and charges thereon. Details of Properties of CD: All that piece and parcel of undivided danga land measuring 2 acres and 2 bighas 7.5 chatak and 1 acre 8.50 chatak totalling 3 acre 2 bigha 16 chatak or 11 bigha 16 chatak a little more or less situated and lying at Dag No.381 & 382, J. L. No.92, Mouza - Paschim Gangarampur, Khatian Nos.180 & 195, L. R. Khatian Nos.99 and 99/1, Village Beledanga & P.S. - Kanksa, Choto Ramchandrapur, P.O. - Panagarh, Sub Registry Office - Durgapore, District - Burdwan. Together with all assets permanently fixed to the lands and buildings and plant and machinery appertaining or affixed thereto. Located at : Mouza - Paschim Gangarampur, Village - Beledanga & P.S. - Kanksa, Choto Ramchandrapur, P.O. - Panagarh, Sub Registry Office - Durgapore, District - Burdwan, West Bengal, India. Corporate Guarantee offered by M/s. Shree Mahalaxmi Corporation Pvt. Ltd. Other details as per FORM 8.	7,13,26,08,414	71%	-	-	1,51,83,85,979	-	Due to amendment in the Month of June'26 in liquidation process regulations, the claim is considered upto Insolvency Commencement date.
2	Asset Reconstruction Company (India) Limited	21/03.2025	3,60,81,98,997	2,95,99,49,702	Secured	2,95,99,49,702	Yes	Second Charge on all that piece and parcel of land measuring 3 Acre 2 Bigha 16 Satak a little more or less situated and lying at Dag NO. 381 & 382, J.L No. 92, Mouza - Paschim Gangarampur, Khatain Nos. 195 & 180, LR Khatian Nos. 99 & 99/1, Village - Beledanga, Police Station - Kanksa, Choto Ramchandrapur, Post - Panagarh, District - Burdwan, Sub Registry Office - Durgapur, West Bengal together with all assets and building constructed thereon. Corporate Guarantee executed by: Manglam Fiscal Services Pvt. Ltd.	2,95,99,49,702	29%	-	-	64,82,49,295	-	
			12,25,91,93,389	**10,09,25,58,116**	-	**10,09,25,58,116**			**10,09,25,58,116**	**100%**			**2,16,66,35,274**		

